

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 152
ANSWERED ON 29.07.2026

ROOFTOP SOLAR INSTALLATIONS UNDER PM-SGMBY

152. SHRI RAMASAHAYAM RAGHURM REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the targets set and achieved for household rooftop solar installations under the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) since its launch, year and State-wise including Chhattisgarh;
- (b) the total number of households with solarised rooftops under the PM-SGMBY, rooftop solar, capacity-wise (1-2 kW, 2-3 kW, 3 kW and above), State/UT and district-wise including Chhattisgarh;
- (c) the total number of loan applications sanctioned and disbursed for rooftop solar installations under the yojana along with the total loan amount sanctioned and disbursed in each category till date, State/UT-wise including district-wise for Chhattisgarh;
- (d) whether the Government has assessed the average monthly reduction in electricity bills achieved by households under the yojana and if so, the details thereof, State/UT-wise including Chhattisgarh;
- (e) whether the Government is on track to achieve the target of rooftop solar installations in one crore households by the year 2026-27 and if so, the details thereof; and
- (f) the collaborative steps being taken by the Government with the State power distribution utility to expedite technical feasibility approvals and net-metering installations for rural consumers?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY, CONSUMER AFFAIRS & FOOD AND PUBLIC DISTRIBUTION AND EDUCATION.

(SHRI PRALHAD JOSHI)

- (a) to (f) A statement is laid on the table of the house.

Statement referred to in reply of parts (a) to (f) of Lok Sabha Starred Question No. 152 to be answered on 29.07.2026 regarding Rooftop Solar Installations under PM-SGMBY

(a) & (b): The Ministry of New and Renewable Energy (MNRE) has been implementing the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) since February 2024, aiming to install rooftop solar (RTS) systems in one crore residential households across the country by FY 2026–27 with a total financial outlay of Rs. 75,021 crores.

The PMSG: MBY is a demand-driven scheme wherein all residential consumers in the country, including those in the state of Chhattisgarh, having a grid-connected electricity connection with the local DISCOM, can avail the benefits of the scheme, for installation of RTS systems by applying on the National Portal (www.pmsuryaghar.gov.in) of the scheme.

Under the scheme, since its launch in February 2024, a total of 40,07,355 RTS systems have been installed, benefitting 48,21,986 households across the country as on 24.07.2026. The RTS capacity-wise total number of households solarised under the PM-SGMBY, is given below:

RTS capacity	RTS systems installed (Nos.)	Households Benefitted (Nos.)
Upto 2 kWp	68,857	77,742
2 – 3 kWp (Greater than 2 kWp and upto 3 kWp)	3,41,066	3,48,641
> 3 kWp	35,97,361	43,95,603
Total	40,07,284	48,21,986

The State/UT-wise details are given in the **Annexure I** and the district-wise details for the state of Chhattisgarh are given in the **Annexure II**.

(c) Under the scheme, since its launch in February 2024, a total of 21,31,331 loan applications with the total loan amount of Rs 39,930 have been sanctioned and 18,82,853 loan applications with the total loan amount of Rs 31,652 have been disbursed for RTS systems installations across the country. The RTS capacity-wise details is given below:

RTS capacity (in KW)	loan applications sanctioned (Nos.)	loan amount sanctioned (Rs. Cr)	loan applications disbursed (Nos.)	loan amount disbursed (Rs. Cr)
Upto 2 kWp	69,520	915	58,209	678
2 – 3 kWp (Greater than 2 kWp and upto 3 kWp)	1,461,518	26,915	1,290,161	21,289
Above 3 kWp	600,293	12,100	534,483	9,685
Total	21,31,331	39,930	18,82,853	31,652

The RTS capacity-wise & State/UT-wise details are given in the **Annexure III** and the district-wise details for the state of Chhattisgarh are given in the **Annexure IV**.

(d): While the electricity bills of consumers installed RTS under the scheme have been largely reduced, over 18.93 lakh beneficiaries have been reported by DISCOMs across the country, including the rural households, to receive zero electricity bill after installation of RTS systems under the scheme during any month/billing period, depending on their self-consumption of electricity. The state/UT-wise details are given in **Annexure V**.

(e) & (f): The pace of implementation of the scheme is increasing. During the initial phase, it took a few months to cover RTS installations for one lakh households, and now, for the same coverage, it takes around 7 days. To further ensure timely achievement of the overall RTS installations target, expedite technical feasibility approvals and net-metering installations across the country, including in the state of Chhattisgarh, the Ministry has taken the following measures:

- Online process from application to subsidy disbursement directly into the residential consumer's bank account through the National Portal.
- Availability of collateral-free loan from nationalized banks at a concessional interest rate of repo-rate plus 50 bps, i.e., 5.75% per annum for the present, with a tenure of 10 years.
- Simplified the regulatory approval process by waiving the technical feasibility requirement and introducing auto load enhancement up to 10 kW.
- The net metering agreement has been incorporated into the application on the National Portal, eliminating the need for a separate physical agreement.

- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity-building and training programs are being conducted to create skilled manpower.
- Creating awareness about the scheme through outreach and awareness programs such as print advertising in leading newspapers, TV commercial campaigns, Radio campaigns across FM stations, including regional channels, etc., across the country.
- Regular monitoring of the scheme's progress at different levels, including with states/DISCOMs.
- Conducting regional review meetings from time to time.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.

Annexure I referred to in reply of parts (a) & (b) of Lok Sabha Starred Question No. 152 to be answered on 29.07.2026 regarding Rooftop Solar Installations under PM-SGBBY
RTS capacity-wise and State/UT-wise details of progress made under the PMSG: MBY across the country (As on 24.07.2026)

(in Nos.)

S. No.	State/UT	Installations Up to 2 kWp	Households Up to 2 kWp	Installations 2 – 3 kWp (Greater than 2 kWp and upto 3 kWp)	Households 2 – 3 kWp (Greater than 2 kWp and upto 3 kWp)	Installations above 3 kWp	Households above 3 kWp
1	A&NI	2	2	13	13	390	409
2	Andhra Pradesh	322	323	77349	77352	170145	174386
3	Arunachal Pradesh	0	0			1	1
4	Assam	365	798	1966	1978	156339	156606
5	Bihar	141	141	1084	1384	22897	23230
6	Chandigarh	41	41	115	115	1212	1212
7	Chhattisgarh	520	760	1731	2233	79598	81324
8	Goa	11	11	26	26	3302	4525
9	Gujarat	13632	14516	53453	56704	696417	1024449
10	Haryana	544	5342	33604	35196	79566	82749
11	Himachal Pradesh	59	60	174	174	11518	11543
12	J&K	103	104	387	387	38318	38464
13	Jharkhand	13	13	84	84	3145	3366
14	Karnataka	182	906	5086	5625	17581	27836
15	Kerala	263	264	3671	3671	299751	306486
16	Ladakh	2	2	8	8	2005	2005
17	Lakshadweep	0	0			1185	1185
18	Madhya Pradesh	120	122	7360	7359	147422	152567
19	Maharashtra	3315	4358	37138	37708	647366	1022982
20	Manipur	1	1	24	24	1504	1504
21	Meghalaya	18	18	6	6	37	9282
22	Mizoram	6	6	53	53	1277	1279
23	Nagaland	1	1	28	28	405	405
24	NCT of Delhi	46	45	1034	1034	9389	14155
25	Odisha	44830	44832	5452	5453	90064	91141
26	Puducherry	31	32	204	204	4490	4560
27	Punjab	227	227	1040	1040	15941	15944
28	Rajasthan	1164	1306	16393	16402	252530	261339
29	Sikkim	4	4	10	10	43	43
30	Tamil Nadu	759	854	11077	11519	73323	88024
31	Telangana	98	144	7502	7502	46630	61812

32	DNH&DD	537	537	12	12	570	570
33	Tripura	12	12	367	367	4037	4048
34	Uttar Pradesh	1356	1823	73275	73630	621714	628469
35	Uttarakhand	73	78	707	707	94912	95263
36	West Bengal	59	59	633	633	2337	2440
	Total	68,857	77,742	3,41,066	3,48,641	35,97,361	43,95,603

Annexure II referred to in reply of parts (a) & (b) of Lok Sabha Starred Question No. 152 to be answered on 29.07.2026 regarding Rooftop Solar Installations under PM-SGBY

RTS capacity-wise and District-wise details of progress made under the PMSG: MBY in the state of Chhattisgarh (As on 24.07.2026)

Districts	Up to 2 kWp		2-3kWp (Greater than 2 kWp and upto 3 kWp)		Above 3kWp	
	Installations	Households	Installations	Households	Installations	Households
Balod	14	14	30	30	1,884	1,884
Balodabazar-Bhatapara	28	28	92	92	5,391	5,391
Balrampur-Ramanujganj	3	3	9	9	319	319
Bastar	15	15	28	28	895	895
Bemetara	32	32	57	57	1,383	1,383
Bijapur			1	1	37	37
Bilaspur	48	48	130	130	5,486	5,698
Dantewada	1	1	1	1	102	102
Dhamtari	18	18	179	179	3,868	3,868
Durg	53	293	231	733	11,959	12,389
Gariyaband	13	13	44	44	1,805	2,015
Gaurella Pendra Marwahi	1	1	12	12	235	235
Janjgir Champa	10	10	36	36	3,071	3,071
Jashpur	2	2	18	18	569	569
Kabeerdham	6	6	10	10	672	672
Kanker	8	8	18	18	1,423	1,423

Khairgarh Chhuikhadan Gandai	3	3	15	15	676	676
Kondagaon	9	9	16	16	1,522	1,522
Korba	73	73	69	69	2,036	2,036
Korea			13	13	313	313
Mahasamund	30	30	93	93	4,166	4,166
Manendragarh Chirimiri Bharatpur			3	3	203	203
Mohla Manpur Ambagarh Chouki	1	1	14	14	226	226
Mungeli	15	15	61	61	983	983
Narayanpur			3	3	235	235
Raigarh	6	6	40	40	3,473	3,473
Raipur	90	90	338	338	17,966	18,841
Rajnandgaon	20	20	77	77	4,163	4,163
Sakti	6	6	15	15	654	654
Sarangarh Bilaigarh	9	9	53	53	2,038	2,038
Sukma			2	2	106	106
Surajpur	3	3	6	6	322	322
Surguja	3	3	17	17	1,416	1,416
Total	520	760	1,731	2,233	79,597	81,324

Annexure III referred to in reply of parts (c) of Lok Sabha Starred Question No. 152 to be answered on 29.07.2026 regarding Rooftop Solar Installations under PM-SGMBY

RTS Capacity-wise and State/UT-wise details of loan applications sanctioned and disbursed under the PMSG: MBY across the country (As on 24.7.2026)

	Up to2 kWp				2 - 3 kWp (Greater than 2 kWp and upto 3 kWp)				Above 3 kWp			
	Sanctioned No.	Sanctioned Amt. in Cr	Disbursed No.	Disbursed Amt. in Cr	Sanctioned No.	Sanctioned Amt. in Cr	Disbursed No.	Disbursed Amt. in Cr	Sanctioned No.	Sanctioned Amt. in Cr	Disbursed No.	Disbursed Amt. in Cr
ANDAMAN AND NICOBAR ISLANDS	5	0	5	0	109	2.22	106	2.06	13	0.26	11	0.22
ANDHRA PRADESH	2,607	38	2,259	31	123,782	2,374.34	112,867	2,038.61	18,285	411.10	16,767	349.82
ARUNACHAL PRADESH	-	-	-	-	3	0.06	1	0.02	1	0.04	0	0.00
ASSAM	2,469	37	1,950	27	158,374	3,029.20	134,732	2,257.40	8,852	207.26	7,850	160.46
BIHAR	639	9	469	6	13,577	253.87	11,508	190.55	3,592	97.11	3,069	73.99
CHANDIGARH	3	0	-	-	27	0.48	14	0.23	23	0.54	20	0.42
CHHATTISGARH	1,085	14	801	9	67,005	1,245.70	54,021	872.75	8,256	192.77	7,057	145.62
DELHI	-	-	-	-	-	0.00	-	0.00	0	0.00	0	0.00
GOA	-	-	-	-	12	0.23	12	0.22	735	28.22	662	23.38

GUJARAT	323	3	281	3	8,735	124.96	7,875	103.97	105,695	1,744.64	90,132	1,313.24
HARYANA	16,635	210	14,472	149	32,173	565.06	29,198	417.16	7,281	152.77	6,622	118.03
HIMACHAL PRADESH	54	1	42	1	5,594	99.41	4,753	75.47	1,041	20.72	912	16.05
JAMMU AND KASHMIR	175	2	118	2	22,990	373.39	18,845	302.16	6,276	157.66	5,345	133.18
JHARKHAND	31	0	18	0	1,284	24.21	1,043	17.51	1,014	26.83	879	20.64
KARNATAKA	542	8	479	7	4,164	80.34	3,820	68.18	2,268	55.99	2,080	46.19
KERALA	348	6	327	5	124,307	2,412.96	116,970	2,085.88	63,167	1,368.46	58,959	1,151.16
LADAKH	2	0	-	-	109	1.71	82	1.22	4	0.08	3	0.05
LAKSHADWEEP	1	0	1	0	511	7.66	497	6.83	3	0.06	3	0.06
MADHYA PRADESH	237	4	210	3	61,788	1,134.29	57,046	964.26	30,188	650.85	27,707	538.28
MAHARASHTRA	2,464	33	2,106	26	117,701	2,180.57	107,023	1,854.43	189,417	3,725.12	166,914	2,998.74
MANIPUR	19	0	16	0	743	13.08	688	10.93	229	6.62	214	5.65
MEGHALAYA	12	0	11	0	10	0.19	10	0.19	1	0.04	1	0.04
MIZORAM	1	0	-	-	3	0.06	3	0.04	3	0.07	2	0.04
NAGALAND	5	0	4	0	88	1.67	87	1.52	7	0.17	5	0.13
NCT OF DELHI	42	1	13	0	1,732	31.58	1,492	22.57	1,112	23.67	989	17.36
ODISHA	3,895	52	3,213	39	80,279	1,512.44	67,958	1,133.51	2,960	60.65	2,573	47.33

ODISSA	12	0	11	0	29	0.55	24	0.39	7	0.25	6	0.19
PUDUCHERRY	36	1	32	0	1,347	25.49	1,242	21.84	930	19.24	835	15.79
PUNJAB	121	1	19	0	2,444	43.70	2,003	31.77	4,658	100.97	4,237	81.87
RAJASTHAN	443	6	398	5	112,305	2,031.00	102,391	1,641.37	72,037	1,496.17	65,590	1,181.85
SIKKIM	6	0	3	0	10	0.19	10	0.16	4	0.13	3	0.08
TAMIL NADU	1,650	22	1,459	18	11,951	217.68	10,904	184.47	8,387	179.94	7,560	148.92
TELANGANA	175	3	147	2	17,951	345.21	16,629	299.77	9,255	213.76	8,517	181.33
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	-	-	-	-	2	0.03	2	0.02	67	1.20	62	0.92
TRIPURA	245	3	183	2	2,477	46.47	2,026	34.76	984	20.51	798	15.31
UTTAR PRADESH	34,704	453	28,732	338	432,845	7,709.81	373,796	5,809.03	44,866	949.72	40,183	750.00
UTTARAKHAND	156	2	144	2	53,897	1,004.87	49,565	824.09	8,124	175.43	7,489	141.96
WEST BENGAL	378	5	286	3	1,160	20.13	918	13.36	551	11.12	427	7.17
Grand Total	69,520	915	58,209	678	1,461,518	26,914.83	1,290,161	21,288.69	600,293	12,100.17	534,483	9,685.46

Annexure IV referred to in reply of parts (c) of Lok Sabha Starred Question No. 152 to be answered on 29.07.2026 regarding Rooftop Solar Installations under PM-SGBY

RTS capacity-wise and District-wise details of loan applications sanctioned and disbursed under the PMSG: MBY for the state of Chhattisgarh (As on 24.7.2026)

District Name	Up to 2 kWp				2-3 kWp (Greater than 2 kWp and upto 3 kWp)				Above 3 kWp			
	Sanctioned No.	Sanctioned Amt. in Cr	Disbursed No.	Disbursed Amt. in Cr	Sanctioned No.	Sanctioned Amt. in Cr	Disbursed No.	Disbursed Amt. in Cr	Sanctioned No.	Sanctioned Amt. in Cr	Disbursed No.	Disbursed Amt. in Cr
BALOD	17	0.23	16	0.20	1,802	33.31	1,374	22.77	96	2.35	83	1.74
BALODA BAZAR	1	0.02	1	0.02	32	0.58	30	0.53	12	0.33	11	0.29
BALODABAZAR-BHATAPARA	52	0.72	42	0.52	5,499	102.51	4,683	76.05	568	11.59	510	8.91
BALRAMPUR	-	-	-	-	-	0.00	-	0.00	0	0.00	0	0.00
BALRAMPUR-RAMANUJGANJ	2	0.02	2	0.01	292	5.60	238	4.16	24	0.64	21	0.54
BASTAR	29	0.37	21	0.23	820	15.70	668	11.23	107	2.64	74	1.66
BEMETARA	30	0.36	17	0.18	1,412	26.20	1,016	16.45	92	1.99	79	1.48
BIJAPUR	3	0.04	1	0.01	52	0.98	41	0.57	17	0.72	14	0.43
BILASPUR	75	0.89	63	0.65	3,557	65.68	2,886	45.90	658	16.32	578	12.56

DAKSHIN BASTAR DANTEWADA	2	0.02	1	0.01	111	2.11	93	1.51	32	0.92	30	0.72
DANTEWADA	1	0.02	1	0.01	18	0.37	14	0.26	6	0.20	5	0.12
DHAMTARI	89	1.12	67	0.74	3,652	67.99	2,758	44.39	272	6.11	209	4.18
DURG	118	1.27	75	0.78	7,503	138.23	6,252	100.84	1,720	38.38	1,534	30.92
GARIYABAND	44	0.63	30	0.34	2,046	38.46	1,671	27.07	50	1.27	43	0.97
GAURELLA PENDRA MARWAHI	9	0.12	6	0.08	222	4.15	172	2.69	21	0.60	18	0.44
JANJGIR CHAMPA	27	0.34	18	0.21	2,726	50.10	2,313	37.59	262	6.07	233	4.84
JASHPUR	16	0.22	12	0.13	677	12.77	523	8.32	50	1.26	43	0.92
KABEERDHAM	7	0.09	6	0.07	733	13.61	580	9.46	44	1.07	35	0.76
KABIRDHAM	2	0.03	1	0.02	5	0.09	3	0.04	0	0.00	0	0.00
KANKER	3	0.04	3	0.04	134	2.49	107	1.69	17	0.43	13	0.29
KHAIRGARH CHHUIKHADAN GANDAI	14	0.20	8	0.10	695	12.80	435	6.47	32	0.72	22	0.40
KONDAGAON	15	0.19	13	0.14	2,388	45.60	1,521	26.10	143	3.88	81	2.02
KORBA	54	0.68	48	0.52	1,597	29.54	1,373	22.30	192	4.87	176	4.04

KOREA	9	0.13	5	0.07	288	5.37	248	4.14	22	0.48	18	0.34
KORIYA	-	-	-	-	4	0.07	3	0.04	0	0.00	0	0.00
MAHASAMUND	62	0.83	46	0.54	4,064	75.73	3,537	57.34	239	5.67	203	4.11
MANENDRAGARH CHIRIMIRI BHARATPUR	3	0.04	3	0.04	181	3.42	167	2.79	28	0.66	26	0.53
MOHLA MANPUR AMBAGARH CHOUKI	2	0.03	1	0.01	180	3.29	105	1.64	15	0.32	9	0.18
MUNGELI	81	1.02	47	0.49	1,043	19.39	797	12.61	85	2.15	71	1.51
NARAYANPUR	1	0.01	1	0.01	237	4.51	189	3.32	29	0.81	27	0.69
RAIGARH	22	0.30	16	0.20	3,579	66.37	3,010	49.47	407	10.56	362	8.49
RAIPUR	168	2.07	145	1.53	12,444	231.75	10,230	161.83	2,214	51.13	1,880	38.18
RAJNANDGAON	44	0.57	29	0.34	3,743	68.70	2,728	44.11	411	9.19	334	6.66
SAKTI	4	0.06	4	0.05	474	8.71	386	6.15	47	1.12	41	0.88
SARANGARH BILAIGARH	44	0.58	33	0.36	1,865	34.78	1,635	26.60	67	1.66	64	1.36
SUKMA	-	-	-	-	124	2.31	100	1.63	15	0.38	13	0.30
SURAJPUR	4	0.05	2	0.02	263	4.95	213	3.48	34	0.88	16	0.42

SURGUJA	10	0.14	3	0.03	864	15.92	627	10.36	100	2.45	70	1.50
THIRUVANNAM ALAI	-	-	-	-	5	0.09	3	0.05	1	0.03	1	0.02
UTTAR BASTAR KANKER	21	0.29	14	0.17	1674	31.45	1292	20.79	127	2.94	110	2.24
Total	1,085	14	801	9	67,005	1,245.70	54,021	872.75	8,256.00	192.77	7,057.00	145.62

Annexure V referred to in reply of parts (d) of Lok Sabha Starred Question No. 152 to be answered on 29.07.2026 regarding Rooftop Solar Installations under PM-SGMBY

State/UT-wise details of beneficiaries reported by DISCOMs to receive zero electricity bill after installation of RTS systems under the PMSG: MBY across the country (As on 20.07.2026)

S. No.	Name of States/UTs	DISCOM	Number of Consumers whose energy charges are zero during any month/billing period (Nos.)
1.	A&N ISLANDS	Electricity Deptt. of Andaman & Nicobar Islands	139
2.	ANDHRA PRADESH	Central Power Distribution Corporation of A.P. Ltd.	16,584
3.		Southern Power Distribution Company of AP Limited	18,891
4.		Eastern Power Distribution Company of A P Ltd	30,372
5.	ASSAM	Assam Power Distribution Company Limited	72,593
6.	BIHAR	North Bihar Power Distribution Company Limited	1,774
7.		South Bihar Power Distribution Company Limited	3,858
8.	CHANDIGARH	Chandigarh Power Distribution Limited	358
9.	CHHATTISGARH	Chhattisgarh State Power Distribution Company Limited	16,450
10.		TEED	22
11.	GOA	Electricity Deptt. of Goa	1,143
12.	GUJARAT	Paschim Gujarat Vij Co. Limited	1,44,720
13.		Torrent Power Limited - Ahmedabad	48,942
14.		Madhya Gujarat VIJ Company Ltd.	65,549
15.		Dakshin Gujarat Vij Co.Ltd (DGVCL)	70,774
16.		Uttar Gujarat Vij Company Limited	76,543
17.		Torrent Power Limited - Surat	9829
18.	HARYANA	Uttar Haryana Bijli Vitran Nigam Limited	22,184
19.		Dakshin Haryana Bijli Vitran Nigam Limited	10,665
20.	HIMACHAL PRADESH	Himachal Pradesh State Electricity Board Ltd	7,315
21.	J&K	JPDCL	4,128
22.		KPDCL	4,545
23.	JHARKHAND	TATA STEEL UTILITIES AND INFRASTRUCTURE SERVICES LIMITED	7
24.		Tata Steel Limited	9
25.		Jharkhand Bijli Vitran Nigam Limited	344
26.	KARNATAKA	Mangalore Electricity Supply Company Limited	348
27.		Chamundeshwari Electricity Supply Company Ltd. (CHESCOM),	350
28.		Hubli Electricity Supply Company Ltd. (HESCOM)	560

29.		Bangalore Electricity Supply Company Ltd. (BESCOM)	4507
30.		Gulbarga Electricity Supply Company Ltd. (GESCOM)	303
31.	KERALA	Kerala State Electricity Board	1,91,882
32.		Thrissur Corporation	593
33.	LADAKH	Ladakh Power Development Department	7,983
34.	LAKSHADWEEP	Electricity Deptt. of Lakshadweep	4,966
35.	MADHYA PRADESH	M.P.Madhya Kshetra Vidyut Vitran Co.	40,779
36.		M.P.Paschim Kshetra Vidyut Vitran Co.	45,480
37.		M.P. Poorv Kshetra Vidyut Vitran Co	24,253
38.	MAHARASHTRA	Maharashtra State Electricity Distribution Co. Ltd	4,17,707
39.		Brihanmumbai Electric Supply & Transport (BEST)	26
40.		Tata Power Co. Ltd	103
41.		Adani Electricity Mumbai Limited	266
42.		NIDAR UTILITIES PANVEL LLP	3
43.		Manipur State Power Distribution Company Limited (MSPDCL)	351
44.	MEGHALAYA	Meghalaya Power Distribution Corporation Ltd.	10
45.	MIZORAM	Power & Electricity Department, Government of Mizoram	156
46.	NAGALAND	Department of Power, Nagaland	200
47.	NCT OF DELHI	Tata Power DDL	774
48.		BSES Rajdhani Power Limited	756
49.		BSES Yamuna Power Limited	481
50.		NEW DELHI MUNICIPAL COUNCIL	
51.	ODISHA	TPNODL, TP Northern Odisha Distribution Limited	6,302
52.		TPWODL, TP Western Odisha Distribution Limited	10,885
53.		TPCODL, TP Central Odisha Distribution Ltd.	16,414
54.		TPSODL, TP Southern Odisha Distribution Limited	4,077
55.	PUDUCHERRY	Electricity Department, Puducherry	2,813
56.	PUNJAB	Punjab State Power Corporation Ltd.	12,939
57.	RAJASTHAN	Jodhpur Vidyut Vitran Nigam Ltd.	54,611
58.		Jaipur Vidyut Vitran Nigam Ltd.	52,979
59.		Ajmer Vidyut Vitran Nigam Ltd.	60,511
60.	SIKKIM	Energy & Power Department, Government of Sikkim	2
61.	TAMIL NADU	Tamil Nadu Generation and Distribution Company Limited	49,747
62.	TELANGANA	Southern Power Distribution Company of Telangana Limited	9,115
63.		Northern Power Distribution Company of Telangana Limited	13,561

64.		Co-operative Electric Supply Society(CESS)	145
65.	THE D&NH AND D&D	Electricity Deptt. of Dadar & Nagar Haveli	321
66.	TRIPURA	Tripura State Electricity Corporation Limited	2,681
67.	UTTAR PRADESH	Madhyanchal Vidyut Vitran Nigam Ltd (MVVNL)	81,593
68.		Noida Power Company Limited	943
69.		Poorvanchal Vidyut Vitran Nigam Ltd.	38,160
70.		Dakshinanchal Vidyut Vitran Nigam Ltd.	21,627
71.		Torrent Power Limited	7,343
72.		Pashchimanchal Vidyut Vitran Nigam Ltd. (PVVNL)	17,419
73.		Kanpur Electric Supply Company Ltd.	8,006
74.	UTTARAKHAND	Uttarakhand Power Corporation Ltd	50,715
75.	WEST BENGAL	CESC	510
Total			18,93,994
